

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:714  
ANSWERED ON:14.08.2012  
GRANTS FOR PERFORMING ARTISTS  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of CULTURE be pleased to state:**

- (a) whether any proposal is under consideration of the Government to hike the grants for performing artists;
- (b) if so, the details thereof and the number of artists likely to be benefited therefrom;
- (c) whether any monitoring committee is likely to be set up by the Government to grade the artists and cultural organizations; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) & (b): Yes, Sir. 'The scheme of Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects' has two components viz. (i) salary grant and (ii) production grant. The Government has taken up a proposal to hike the grant under the 'salary component' as under:

(i) The amount of salary grant for the Guru from Rs.10,000/-per month to Rs. 20,000/- per month and for the Artists from Rs. 6,000/-per month to Rs.10,000/- per month. The maximum number of Artists supported as part of a Group under the salary component is 25.

(ii) The maximum amount of production grant stands already enhanced from Rs.1,00,000/- to Rs.5,00,000/- per project w.e.f. 01.04.2009.

(c) & (d): There is no such proposal under consideration of the Government.